| Annexure-4 | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| Name of the corporate debtor: Som Resorts Pvt. Ltd. | | | | | Date of commencement of CIRP: 02.08.2022 | | | | | | List of creditors as on: 02.01.2023 | | | |
| | | | | | | | | | | | | | | |
| Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | | | | | | | | | | |
| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | | Date of receipt of claim | Amount claimed [Amount in Rs.] | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| | | | | | | | | | | | | | | |
| NIL | | | | | | | | | | | | | | |
| Total | | | | | | | | | | | | | | |